

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Noslar International Limited Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on Date: 02-12-2022; Name of IP: Mr. Sajeve Bhushan Deora; Process Number: 1; Last 5 digit of registration number: 10581

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				936928				NA
2	Liquidation costs incurred till date				5162778.28				NA
3	Secured financial creditors	4	387685143	4	386138996				Annexure 3
4	Unsecured financial creditors	0	0	0	0				Annexure 4
5	Operational creditors (Workmen)	157	9882920	157	9468225				Annexure 5
6	Operational creditors (Employees)	191	12443460	191	8794185				Annexure 6
7	Operational creditors (Government Dues)	6	84722452	6	20749067				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	41	22247369	41	17913523				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	9	44500480	9	44500480				Annexure 9
Total		408	561481824	408	493664182.28				